Govt of Bihar Health Department Letter No. 326 (11)

From,

Dr Navin Chandra Prasad, Director in-Chief (Disease Control)

To,

1. Directors AIIMS, Patna / IGIMS, Patna

2. All Principals and Superintendents of Medical colleges and Hospital, Bihar

3. All Civil Surgeons, Bihar

Patna, Date ... 25.04.2021

Sub: Clarification on COVID-19 Patient Discharge from DCH, and DCHC and referral back to CCC of clinically improved patients

It has come to the notice of the Department of Health that the delay in discharge of clinically improved cases often leads to beds being occupied at Dedicated COVID Hospitals and Dedicated COVID Health Centre while more serious COVID patients are waiting for beds. Hence the following are clarified:

- A. Discharge: (From DCH/ DCHC/ CCC/): 10 days from symptom onset and no fever for 3 days (20 days in diagnosed immunocompromised states) and having oxygen saturation of 94% or more on room air for at least 4 days. RTPCR negative report is not needed either for discharge from hospital or to finish home isolation.
- B. Transfer of clinically improved patients from COVID Hospitals to CCC: In view of the surge in COVID-19 Cases in the state, to ensure judicious use of available hospital beds at higher centres both in Government and private for moderately and severely ill COVID-19 patients, it is necessary to transfer clinically improved patients to COVID Care Centres (CCC) as per criteria mentioned below:
 - No fever and No symptom/s for the last 3 consecutive days (without antipyretics) before transfer to CCC and

AND

 Maintaining Oxygen saturation above 94% for the last 4 consecutive days (without oxygen support)

After careful clinical evaluation by the treating physician, those who fulfil the above criteria and clinically stable at DCH and DCHC may be referred and transferred to the CCC.

The above guidelines for discharge shall be followed at all CCC, DCHC and DCH and the and guidelines on transfer shall be followed in all DCHC and DCH in both Government and Private establishments.

(Dr. Navin Chandra Prasad)
Director In-Chief

Memo No. - 326 (11) Copy To:

Date - 25.04.2021

- Principal Secretary, Health Department, Government of Bihar for kind information.
- 2. Executive Director, State Health Society, Bihar for kind information.
- 3. All Divisional Commissioners for information and necessary action.
- 4. All District Magistrates for information and necessary action.

Director in Chief Health Department